

High Court Of Judicature At Allahabad
OFFICE MEMORANDUM

No.236/AR(S)/2009 Dated: Allahabad : May 26, 2009

The following officers of U.P. Nyayik Sewa likely to be posted as regular Additional District & Sessions Judges under Rule 22(1) of UP-HJS Rule 1975 have been transferred/posted to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on June 06, 2009 afternoon.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl No	Name of Officer	Present Place of Posting	Place to which transferred
1	DINESH CHANDRA SINGH	Hathras	Mau

BY ORDER OF THE COURT,
Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL

No.236(i)/AR(S)/2009 Dated: Allahabad : May 26, 2009

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
3. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Deputy Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,
Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASST. REGISTRAR (S)